

(1)	(2)	(3)
25.1.85	Importance of Adult Education for rural and tribal people-A discussion	8 mts.
5.2.85	Employment of tribal youth in watch factory of Sikkim was included in news round.	7 mts.
14.2.85	Chuni Kotal, the Ist Woman Graduate of Lodhatribe was interviewed in Youth Programme.	10 mts.
21.2.85	FD Film on Tribal Welfare	10 mts.
5.3.85	An interview with Shri Lal Thanhawla, Chief Minister of Mizoram, regarding self-employment scheme for tribal people in news round.	8 mts.
DOORDARSHAN KENDRA, MADRAS		
16.1.85	Paschaimalai Hills Tribal Development in news reel.	30 mts.
30.1.85	Talk by Shri V.R. Nedunchezian, Minister of Finance.	10 mts.
8.2.85	Success Stories of beneficiaries at Arukthathipuram-an interview.	12 mts.
DOORDARSHAN KENDRA, DELHI		
4.3.85	A TVNF Film Maharashtra Mein Adivasiyon Ke Liye Kalyankari Yojnajein. In addition, the theme was regularly touched upon in Rural Programme every week.	15 mts.
DOORDARSHAN KENDRA, BOMBAY		
7.1.85	Jago Bavishyke Adhikar	10 mts.
15.1.85	Todalas Jala-documentary on Welfare Work done in rural areas.	11 mts.
25.1.85	Nagaland Sanskritik Pamakaena-Marathi Karyakram-News Item.	
4.2.85	Adivasi Vasthu Sangrahalya TV documentary telecast in rural Programme.	20 mts.
4.3.85	FD film-Parivartanki Oar in Marathi	10 mts.
8.3.85	Sankari Sansthec E Parspar Sahkarya-A discussion on Cooperative work being done in tribal area.	26 mts.

Contamination of Water with Human-waste

*No. 70. PROF. MADHU DANDA-VATE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Estimates Committee (48th Report-1982-83) had warned of the dangers of contamination of water with human-waste;

(b) what precise steps have been taken by Government to ensure coordinated arrangement of water supply and waste disposal in the past three years; and

(c) to what extent have the resources of the local bodies been sugmented to deal with sanitation and human waste disposal in the past three years?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) Yes, Sir.

(b) Water supply and sanitation are in the State Sector. The Union Government has been playing a catalytic role in coordinating, monitoring and also arranging for financial assistance to the State Governments and Union Territories to the extent possible. The need for urgent action in this field has also been high-lighted in the Conferences of State Ministers incharge of Drinking Water Supply, Public Health Engg. and Sanitation held in July, 1984 and also in the National Conference on Low Cost Sanitation in May, 1984. The particular recommendation of the Estimates Committee contained in the 48th Report has been brought to the notice of the State Governments for follow-up action.

(c) Under the Centrally Sponsored Integrated Development of Small and Medium Towns Scheme, a loan of Rs. 15 lakhs for each town exclusively for low cost sanitation purpose has been provided for 95 towns in 11 States. The list of these towns is laid on the Table of the House (Statement 'A'). In addition, under the scheme for liberation of scavengers, the Ministry of Home Affairs have been providing assistance in 50 selected towns in 15 States. List of these towns is also laid on the Table of the House (Statement 'B'). In addition, States can apply to the Housing & Urban Development Corporation (HUDCO) for loan upto 50% of the cost of Urban sanitation projects. List of towns up under the scheme is also laid on the Table of the House (Statement 'C'). In addition, loan assistances from Life Insurance Corporation and multi-lateral agencies are being received by some State Governments for sanitation and sewerage schemes especially in the larger cities.

Statement A

Low Cost Sanitation-IDSMT Towns

1. ANDHRA PRADESH :

Beneficiary Town :

(1) Anakapalli

2. BIHAR :

Beneficiary towns :

(1) Gopalganj

(2) Katihar

(3) Giridhi

(4) Dhanbad

(5) Hazaribagh

(6) Hajipur

(7) Bettiah

3. KERALA :

Beneficiary towns :

(1) Tellichery

(2) Changanacherry

(3) Tirur

(4) Badagara

(5) Guruvayoor

(6) Kayamkulam

(7) Trichur

4. KARNATAKA :

Beneficiary towns :

(1) Kanakapura

(2) Magadi

(3) Humnabad

(4) Chitradurga

(5) Shahpur

(6) Tumkur

(7) Sagar

(8) Channapatna

5. MADHYA PRADESH :

Beneficiary towns :

(1) Bilaspur

(2) Itarsi

(3) Rewa

(4) Burhanpur

(5) Katni

(6) Balaghat

6. MAHARASHTRA :

Beneficiary towns :

- (1) Morshi
- (2) Katol
- (3) Washim
- (4) Yavatmal
- (5) Kamptee
- (6) Bhandara
- (7) Digras
- (8) Hinganghat
- (9) Manmad
- (10) Osmanabad
- (11) Islampur
- (12) Barshi
- (13) Baramati
- (14) Parbhani
- (15) Parbhavajinath
- (16) Sailu
- (17) Ambejogai
- (18) Amalner

7. PUNJAB :

Beneficiary towns :

- (1) Batala
- (2) Phagwara
- (3) Sangrur
- (4) Hoshiarpur
- (5) Bhatinda
- (6) Pathankot
- (7) Khanna
- (8) Moga

8. RAJASTHAN :

Beneficiary towns :

- (1) Ganga Nagar
- (2) Pali
- (3) Churu
- (4) Sikar

(5) Barmer

(6) Jaisalmer

(7) Nathdwara

(8) Chittorgarh

(9) Sumerpur

(10) Bhilwara

(11) Baran

9. TAMIL NADU :

Beneficiary towns :

- (1) Arani
- (2) Arkonam
- (3) Managudi
- (4) Karaikudi
- (5) Shivaganga
- (6) Methipalayam
- (7) Kallakurichi
- (8) Hosur

10. WEST BENGAL :

Beneficiary towns :

- (1) Kharagpur
- (2) Midnapur
- (3) Kalinpong
- (4) Coochbehar
- (5) Purulia
- (6) English Bazar
- (7) Krishna Nagar
- (8) Suri
- (9) Tarkeshwar
- (10) Jalpaiguri
- (11) Siliguri
- (12) Darjeeling
- (13) Berhampur
- (14) Ballurghat
- (15) Bishimpur
- (16) Basirhat
- (17) Raiganj
- (18) Ranaghat
- (19) Katwa

11. UTTAR PRADESH :

Beneficiary towns :

- (1) -Orai
- (2) Sitapur

Statement B

Statement showing the names of the States and Towns/Municipalities covered under the scheme for Liberation of Scavengers (Ministry of Home Affairs).

S. No. Name of the State	Name of the selected Towns/Municipalities
1. Bihar	1. Bihar Sharif 2. Purnea 3. Madhubani 4. Daltonganj 5. Chaibasa 6. Bhagalpur 7. Gaya 8. Chapra 9. Muzaferpur 10. Hazaribagh
2. Tripura	11. Agartala
3. Rajasthan	12. Bhilwara
4. Uttar Pradesh	13. Makrana
5. Andhra Pradesh	14. Bharatpur
6. Maharashtra	15. Barabanki
7. Madhya Pradesh	16. Badaun
8. Orissa	17. Warrangal
9. Kerala	18. Bluru
10. Assam	19. Khamgaon
	20. Udgir
	21. Malkapur
	22. Kamptee
	23. Raipur
	24. Shajapur
	25. Bilaspur
	26. Durg
	27. Stana
	28. Jabalpur
	29. Bhubaneswar
	30. Cuttack
	31. Calicut
	32. Coochin
	33. Palghat
	34. Nalbari
	35. Mangaldoi
	36. Karimganj

11. Tamil Nadu	37. Hailakandi
12. Haryana	38. Udumalpet
	39. Hodal
	40. Gharaunda
13. West Bengal	41. Sonamukhi
	42. Murishidabad
	43. Shantipur
	44. Ghatal
	45. Bolpur
14. Himachal Pradesh	46. Simla
15. Karnataka	47. Basavakalyan
	48. Nanjangud
	49. Kushalnagar
	50. Tiptur

Statement C

Basic Sanitation Schemes Sanctioned by HUDCO

AS ON 28.2.1985

List of towns

Sl. No.	State/Agency	Town covered
ANDHRA PRADESH		
1.	Municipal Council Tadepalligudum	Tadepalligudum
2.	Bapatha Municipality	Batatha
3.	Gudirada Municipality	Gudirada
4.	Proddutur Municipality	Proddutur
BIHAR		
5.	Raxaul Municipality	Raxaul
6.	Patna Mun. Corpn.	Patna
7.	Motihari Municipality	Motihari
8.	Hajipur —do—	Hajipur
9.	Muzaffarpur Mun. Corporation	Muzaffarpur
10.	Bettiah Municipality	Bettiah
MADHYA PRADESH		
11.	M.P. Hsg. Board.	*Spread over Indore, Devas, Ujjain, Durg, Bhiilai & Raipur
12.	Durg Mun. Corpn.	Durg
13.	Bilaspur M C.	Bilaspur
14.	Raipur M.C.	Raipur
15.	Shajahanpur Mu. Council	Shajahanpur
26.	Total Basic Sanitation Schemes in 5 States	29 towns

MAHARASHTRA

16.	Maharashtra Water Supply & Sewage Board	Malakpur
17.		Hingoli
18.		Barda
19.		Achalpur
20.		Nandanbar
21.		Yeotwal
22.		Kamptee
23.		Akola
24.		Washim
25.		Wardha

WEST BENGAL

26.	Serirampore Municipality	Serirampore
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Total

Telecasting of Republic Day Parade of States

4, Jammu & Kashmir

5. Maharashtra

6. Manipur

7. Orissa

8. Punjab

9. Rajasthan

10. Sikkim

11. Tamil Nadu

12. Uttar Pradesh

(c) No, Sir.

(b) Due to technical problems, Doordarshan Kendra, Calcutta, could not feed on microwave link, the visual coverage of the local Republic Day parade to Doordarshan Kendra, Delhi on 26th January, 1985. The tape of the coverage, air-freighted by Doordarshan Kendra, Calcutta, was also received too late by Doordarshan Kendra, Delhi for its inclusion in the composite programme of January 26, 1985 put out by Doordarshan Kendra, Delhi on the national hook-up. However, a mention was made of the Republic Day celebrations at Calcutta in the National Hindi news bulletin on that day.

*71. SHRI HANNAN MOLLAH :

SHRI SAIFUDDIN CHOWDHARY : Will the Minister INFORMATION AND BROADCASTING be pleased to state :

(a) whether Republic Day Parade held in various States was telecast on the national hook-up on 26 January, 1985

(b) if so, the names of the States whose programmes were telecast;

(c) whether the Republic Day Parade held at Calcutta was telecast on the day on the national hook-up; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADEIL) :

(a) Yes, Sir.

(b) 1. Assam

2. Bihar

3. Haryana